

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). 25 exploratory wells have been drilled so far in Cambay and two more wells are being drilled currently. Of the 25 wells drilled at Cambay, 10 are gas producing, 2 oil bearing and 8 dry. The other 5 are being tested. In Kaloi, three wells have been drilled so far. The lowest favourable horizon has been tested in all the 3 wells and has been found to contain oil.

Cement Factory in Andhra

186. Shri E. Madhusudan Rao: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether there is any proposal for setting up a cement factory in Andhra Pradesh; and

(b) if so, its location, estimated cost and the time by which the work will commence?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). Two licences under the Industries (Development and Regulation) Act, 1951 have been granted to private parties for setting up a cement factory each in Vizianagaram tehsil, Visakhapatnam district and at Bhongir, Nalgonda district. Preliminary work on both the factories has already commenced. The factory in Vizianagaram tehsil is expected to go into production in 1964 and that at Bhongir in 1965. Each factory is estimated to cost about Rs. 2.5 to Rs. 3 crores.

Pay Scales of Primary Teachers

187. Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state:

(a) whether there is any proposal to increase the scales of pay of the primary teachers in the country; and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The States prepare their own schemes for the improvement of the emoluments

of primary School teachers and such schemes form part of the State sector of the respective Plans. There is no overall Scheme for the whole of the country.

Lists of Scheduled Castes and Scheduled Tribes in Mysore

189. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of Mysore have recommended to the Union Government to revise the lists of scheduled Castes and Scheduled Tribes in that State;

(b) if so, the names of the communities which are proposed to be included in or deleted from, the lists of Scheduled Castes and Tribes;

(c) the reasons for the revision of the lists;

(d) the population of each of the communities which are proposed to be included or deleted, according to the census of 1961; and

(e) when the proposal to revise the lists, was sent by the State Government to the Union Government?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, Sir.

(b) Since the proposals are still under examination it will not be in the public interest to divulge the recommendations made by the State Governments

(c) The lists are proposed to be revised in order to eliminate mistakes either by way of inclusion in or exclusion from the Schedules.

(d) The figures of population on the basis of the 1961 census have not yet become available.

(e) The proposals were received in January 1960.